

Additionally, in financial year 2018-19, 05 stations of Andhra Pradesh namely Vishakapatnam, Vijaywada, Guntur, Guntakal and Kurnool City, 01 station of Telangana namely - Secunderabad and 04 stations in Tamil Nadu namely Madurai, Chennai, Truchirapalli and Salem have been substantially upgraded.

Further, in order to facilitate easy movement of elderly and sick passengers and for smooth access to platforms of major railway stations and for ease of movement, escalators/lifts are being provided. As per the revised policy guidelines of Indian Railways, Escalators are to be provided at railway stations having footfall of more than twenty five thousand or at railway stations at state capital or millennium cities. Lifts are being provided depending upon the relative priority of various stations and the availability of resources and feasibility for provision of lifts. So far, 739 escalators at 259 stations and 567 lifts at 243 stations have been provided over Indian Railways (until 31.10.2019).

The allocation/expenditure on works of modernization/upgradation/augmentation of railway stations is generally funded under Plan Head-53 'Passenger Amenities'. The accounting and budgeting units of Railways are 17 zones and 8 production units therefore, the State-Wise details of funds allocated/spent are not maintained. However, the expenditure incurred for modernization of stations during the last three years *i.e.* 2016-17, 2017-18 and 2018-19 are ₹ 981.24 crore, ₹1286.80 crore and ₹1585.88 crore respectively.

Implementation of Public Procurement Policy, 2012

2371. SHRIMATI SAMPATIYA UIKEY:
CH. SUKHRAM SINGH YADAV:
SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI CHHAYA VERMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways are implementing the Public Procurement Policy, 2012;
- (b) if so, the details of annual procurement plan made in accordance with the Public Procurement Policy, 2012 of each agency/ zone of Indian Railways during the years 2018-19 and 2019-20; and
- (c) the details of earmarking made under section 4 (related to SC/ST) of the policy and the actual procurement made during the years?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) Yes, Sir.

(b) All procurements of Goods and Services, by Ministry of Railways, are in accordance with the Public Procurement Policy, 2012. Procurements, from Micro and Small Enterprises, made by the Ministry of Railways, during the period as per the Public Procurement Policy, 2012 are as follows:

2018-19	2019-20 (Upto January, 2020)
₹14.464 cr.	₹6,960.27 cr.

Procurement by Ministry of Railways are controlled through Union Budget approved by the Parliament. All approved Budget documents are available on the website of Ministry of Railways, which includes sanctioned plans and expenditure heads for various requirements. Further, all tenders of Ministry of Railways are issued online through Indian Railways Electronic Procurement System, and are in public domain.

(c) Out of the target of 25% of annual procurement from Micro and Small Enterprises, 4% is earmarked for procurement from Micro and Small Enterprises owned by the Scheduled Caste or the Scheduled Tribe, provided that such Micro and Small Enterprises participate in tenders and meet tender requirement and L1 price.

Extent of procurement from Micro and Small Enterprises owned by Scheduled Caste/Scheduled Tribe in cases where such declaration has been given by vendors is as follows:

2018-19	2019-20 (Upto January, 2020)
₹201.60 cr.	₹99.88 cr.

Profit making trains

†2372. CH. SUKHRAM SINGH YADAV:
SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI SAMPATIYA UIKEY:
SHRIMATI CHHAYA VERMA:

Will the Minister of RAILWAYS be pleased to state:

†Original notice of the question was received in Hindi.